_		
	PX	

Name of	Corporate Debtor:	Trident Too	ols Limited											
Date of 0	Commencement of CIRP:	18.09.2019												
List of Cr	reditors as on:	19.12.2020												
List of secured financial creditors belonging to any class of creditors														
														(Amount in
SI. No.	Name of creditor	of claim received	Details of claim admitted					Amount of	Amount of any mutual	Amount of	Amount of	Remarks, if an		
		Date of	Amount claimed	Amount of claim	Nature of claim	Amount covered by	Amount covered	Whether related	% of voting share	contingent claim	dues, that may be set-	claim not	claim under	1
		receipt		admitted		security interest	by guarantee	party?	in CoC		off	admitted	verification	
1														
2														
3														
4														
5														
6	-					•								
	Total			1 0		0			1	0	0		1 0	

Note: As on the circular dated 24th November 2021, the Corporate Debtor is under Liquidation.

The RP has handed over the affairs of the Corporate Debtor to the Liquidator pursuant to the order dated 31.05.2021 (received on 12.06.2021) read with subsequent amended order dated 01.09.2021 (received on 11.09.2021). This compliance is pursuant to the email dated 08.12.2021 received from IIIPICAI.